

(a) whether it is a fact that Government propose to establish new steel plants in North Eastern States; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) Does not arise.

Educational uplift of Minorities

*37. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by Government for educational uplift of minorities during the Seventh Plan period;

(b) the results achieved therefrom; and

(c) what further plans are being formulated for the educational uplift of Minorities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) Major programmes taken up for the educationally backward minorities during the Seventh Plan period include coaching programme for preparing students for competitive examinations, setting up Community Polytechnics in minority concentration districts and training of teachers of minority managed schools.

(b) So far coaching classes were organised in 20 universities and 33

colleges benefitting about 24,000 candidates. A community polytechnic was set up in each of 41 minority concentration districts. 450 principals and 950 teachers belonging to minority managed schools were trained by NCERT.

(c) Programmes for educationally backward minorities would be an important component of the Eighth Five Year Plan which is under finalisation.

बनारस हिन्दु विश्वविद्यालय अधिनियम में संशोधन

*38. श्री सत्य प्रकाश मालवीय :
यथा मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) बनारस हिन्दु विश्वविद्यालय अधिनियम में व्यापक संशोधन करने के मामले में अभी तक क्या प्रगति हुई है; और

(ख) सरकार संशोधनकारी विधेयक तब तक लाने का विचार रखती है ?

मानव संसाधन विकास (युवा कार्यक्रम और खेल विभाग) मंत्रालय में राज्य मंत्री तथा मानव संसाधन विकास मंत्रालय (महिला और बाल विकास विभाग) में राज्य मंत्री का अतिरिक्त प्रभार (कुमारी ममता बनर्जी) : (क) और (ख) सरकार ने बनारस हिन्दु विश्वविद्यालय अधिनियम, 1915 के संशोधन हेतु विधान का प्रारूप तैयार करने के लिए 3-5-90 को एक प्रावण समिति का गठन किया था। प्रावण समिति ने बनारस हिन्दु विश्वविद्यालय के अधिनियम और संविधि में संशोधन के लिए विधान के प्रारूप सहित अपनी रिपोर्ट दे दी है। इनकी जांच की जा रही है।